

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 04  
**(IB)-281(PB)/2019**

**IN THE MATTER OF:**

BDR Finvest Pvt. Ltd.

.... Applicant/petitioner

Vs.

Ninex Developers Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 28.07.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**

**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Mr. Sinha Shrey Nikhilesh, Mr. Nayan  
Dubey, Advs.

For the RP

Mr. Rakesh Kumar, Ms. Preeti Kashyap,  
Advs. with Mr. Vikas Garg, RP

**ORDER**

On IA/2360/2020 filed for seeking directions, the Respondents are hereby directed to file their replies, if any, within 10 days hereof.

List this application for hearing on **25.08.2020**.

Sd/-

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)